

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 250, 251 & 252 OF 2017 IN  
DFR NO. 916 OF 2017**

**Dated: 18<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Mr. Rama Shankar Awasthi  
Vs.**

**...Appellant(s)**

**RKM Powergen Private Power Limited & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms.Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan  
Mr.Kamal Budhiraja  
Mr. Aman Gupta for R-1

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-2

Mr. C.K.Rai  
Mr. Umesh Prasad for R-3

**ORDER**

**IA NO.250, 251 & 252 of 2017**

*(Appls. for condonation of delay, waiver of court fee &  
exemption from filing separate appeals)*

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 16.06.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 03.07.2017 after serving copy on the other side.

List the matter on **10.07.2017.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**